

ITEM NO.24 Court 15 (Video Conferencing)

SECTION XI-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal(C) Nos.  
14760-14764/2018

ERNAKULAM REGIONAL COOPERATIVE MILK PRODUCERS UNION LTD. & Ors.  
Petitioners

VERSUS

NITHU & ORS.

Respondents

(only I.A. No. 36285/2020 in SLP(C) Nos. 15851-15852 of 2018 is to  
be listed before the Hon'ble Judge in Chambers. )

WITH

SLP(C) No. 15851-15852/2018 (XI-A)

( FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 36285/2020  
IA No. 36285/2020 - DELETING THE NAME OF PETITIONER/RESPONDENT)

Date : 26-02-2021 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE B.R. GAVAI  
[IN CHAMBER]

For Petitioner(s) Mr. M.S. Vishnu Sankar, Adv.  
Mr. E. M. S. Anam, AOR

For Respondent(s)  
Mr. Suvidutt M.s., AOR  
Mr. C. K. Sasi, AOR

UPON hearing the counsel the Court made the following  
O R D E R

The I.A. No. 36285 of 2020 filed by the learned counsel  
for the petitioners for deletion of name of Respondent No. 13  
from the array of parties, is allowed.

The Respondent No. 13 is permitted to be deleted from the  
array of parties at the risk of the petitioners.

The cause title be amended, accordingly.

(MANISH ISSRANI)  
COURT MASTER(SH)

(ANITA RANI AHUJA)  
ASSISTANT REGISTRAR